

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF EXPERIS SOLUTIONS PVT. LTD.

RELEVANT PARTICULARS

1.	Name of corporate Person	EXPERIS SOLUTIONS PRIVATE LIMITED
2.	Date of incorporation of corporate person	17.06.2005
3.	Authority under which corporate person is incorporated /registered	Companies Act 1956, Registrar of Companies, Delhi
4.	Corporate Identity Number / Limited Liability Identity Number Of Corporate Person	U74140DL2005PTC183947
5.	Address of The Registered Office And Principal Office (if Any) of Corporate Person	Unit No. 4-A/1, 4-A/2, Non Hierarchical Commercial Center, 4th Floor, Uppal's Plaza, M-6, Jasola, New Delhi 110025
6.	Liquidation Commencement Date of Corporate Person	08th March 2021
7.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Prabhakar Kumar Office Address: E-18, Ground Floor, Guru Nanak Pura Janakpuri New Delhi ,110058 Email: experisliquidation@gmail.com Tel No.: 011 45040789, 9810011532 Registration No.: IBBI/IPA-002/IP-N00774/2018-2019/12373
8.	Last Date For Submission Of Claims	07th April, 2021

Notice is hereby given that the **Experis Solutions Private Limited** (Corporate Person) has commenced voluntary liquidation on 08th March, 2021.

The stakeholders of **Experis Solutions Private Limited** are hereby called upon to submit a proof of their claims, on or before **07th April, 2021**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 12.03.2021
Place: New Delhi

Name and Signature of the Liquidator:
PRABHAKAR KUMAR

